

**IN THE INCOME TAX APPELLATE TRIBUNAL,
KOLKATA 'C' BENCH, KOLKATA
[Virtual Court hearing]**

**Before Shri P.M. Jagtap, Vice-President (KZ)
and Shri A.T. Varkey, Judicial Member**

**I.T.A. No. 884/KOL/2019
Assessment Year: 2014-2015**

***Sai Baba Finvest (P) Limited,.....Appellant
C/o. Rajesh Mohan & Associates,
Unit No. 18, 5th Floor, Bagati house,
34, Ganesh Chandra Avenue,
Kolkata-700013
[PAN: AANCS8274N]***

-Vs.-

***Income Tax Officer,.....Respondent
Ward-10(4), Kolkata,
Aayakar Bhawan, 3rd Floor,
P-7, Chowringhee Square,
Kolkata-700069***

Appearances by:

*Shri Abhishek Bansal, A.R., for the Appellant
Shri Jayanta Khanra, JCIT, Sr. D.R., for the Respondent*

Date of concluding the hearing : April 23, 2021
Date of pronouncing the order : April 23, 2021

O R D E R

Per Shri P.M. Jagtap, Vice-President (KZ):-

This appeal filed by the assessee is directed against the order Id. Principal Commissioner of Income Tax, Kolkata-4, Kolkata dated 12.02.2019 passed under section 263 of the Income Tax Act, 1961.

2. In this case, the Director of the assessee-company has moved an application dated 20.03.2021 seeking withdrawal of this appeal on the ground that they have decided to settle the dispute involved in the said appeal under the Direct Tax Vivad Se Vishwas Act, 2020. The assessee has duly filed the declarations in Form No. 1 and Form No. 2 and the

Designated Authority has issued the certificate in Form No. 3 as per Section 5(1) of the Scheme accepting the assessee's declaration under the same Scheme.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary requirements under Vivad Se Vishwas Scheme, 2020, the permission as sought by the Director of the assessee-company is granted and this appeal of the assessee is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on April 23, 2021.

**Sd/-
(A.T. Varkey)
Judicial Member**

**Sd/-
(P.M. Jagtap)
Vice-President (KZ)**

Kolkata, the 23rd day of April, 2021

Copies to : (1) ***Sai Baba Finvest (P) Limited,
C/o. Rajesh Mohan & Associates,
Unit No. 18, 5th Floor, Bagati house,
34, Ganesh Chandra Avenue, Kolkata-700013***

(2) ***Income Tax Officer,
Ward-10(4), Kolkata,
Aayakar Bhawan, 3rd Floor,
P-7, Chowringhee Square, Kolkata-700069***

(3) ***Pr. Commissioner of Income Tax, Kolkata-4, Kolkata,***

(4) ***Commissioner of Income Tax- ,***

(5) ***The Departmental Representative***

(6) ***Guard File***

By order

***Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata***

Laha/Sr. P.S.